



**Central Administrative Tribunal
Principal Bench**

OA No.2152/2019

New Delhi, this the 14th day of January, 2020

**Hon'ble Mr. S.N.Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Anand Dabas,
S/o Sh. Sukhbir Singh,
R/o H. No. 443, Budhan Pur,
Majra Dabas, Delhi – 110081.
Aged about 31 years, Group (C)
(Candidate towards DASS Grade-II Post Code – 81/17)Applicant
(By Advocate: Shri Jatin Parashar for Shri Ajesh Luthra)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
5th Floor, Delhi Sachivalaya,
New Delhi.
2. Delhi Subordinate Services Selection Board (DSSSB),
Through its Chairman,
FC-18, Karkardooma Institutional Area,
Delhi – 110092.
3. The Secretary,
Services Department (GNCT of Delhi),
7th Level, B Wing, Delhi Secretariat,
I.P. Estate, New Delhi. Respondents

(By Advocate : Shri Rajeev Kumar
Shri Rajeev Sharma)

ORDER (ORAL)

By Hon'ble Mr. S.N.Terdal, Member (J)

Proxy counsel for the applicant, Shri Jatin Parashar, on instructions, submits that he wants to withdraw this OA. Hence, the OA is dismissed as withdrawn.

**(Mohd. Jamshed)
Member (A)**

**(S.N.Terdal)
Member (J)**

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